

Name of the corporate debtor: Shah Steel Impex Private Limited; Date of commencement of CIRP: 12/05/2023; Order dated 03/01/2024 List of creditors as on: 05/07/2024

List of operational creditors (Workmen)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of work man	Details of claim received			Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable							
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL




Jitender Kothari  
Interim Resolution Professional of  
Shah Steel Impex Private Limited (under CIRP)  
Appointed as the IRP vide Hon'ble NCLT Mumbai Bench Order dated 03/01/2024  
IP Regn. No. IBBI/PA-001/IP-P00540/2017-18/10965  
AFA No. AA1/10965/02/040924/105985 Valid upto 04/09/2024